

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4079  
ANSWERED ON:30.04.2012  
ENCROACHMENT IN CANTONMENT AREAS  
Rawat Shri Ashok Kumar

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether unauthorised construction and encroachment are taking place in various Cantonment areas of the country;
- (b) if so, the details thereof, Cantonment-wise; and
- (c) the action being taken for removal of the unauthorised constructions and encroachments?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Cantonment-wise details of unauthorized constructions and encroachments are annexed.
- (c) Actions under the Cantonments Act, 2006 and Public Premises (Eviction of Unauthorized Occupants), 1971 have been taken by the Cantonment Boards and Defence Estate Officers for removal of the same.